308 Written Answers to [RAJYA SABHA]

- (ii) In order to develop a complete business model with end-to-end solutions producer organisations owned and managed by communities institutions are being promoted for building strong marketing linkages. So far the Mission has supported 2.54 lakh SHGs members under value chain development interventions. The undergoing projects covers agriculture, livestock and NTFP commodities.
- (d) Not applicable.

Impact created by PMAY-gramin

871. DR. VINAY P. SAHASRABUDDHE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the impact created by Pradhan Mantri Awas Yojana (PMAY)-Gramin since its inception;

(b) whether the Ministry has set up any monitoring and evaluation programme of the scheme;

(c) whether any course corrections were taken up as a result, if so, the details thereof; and

(d) if not, the reasons as to why an evaluation mechanism was not set up?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) With the commitment to provide "Housing for All by 2022", Indira Awaas Yojana has been restructured into Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) w.e.f. 1st April, 2016 under which financial assistance is provided for construction of a pucca house with basic amenities to all houseless households and households living in kutcha and dilapidated house. The beneficiaries have been identified from Socio-Economic and Caste Census (SECC), 2011 list and as verified by respective Gram Sabha.

Under PMAY-G, through convergence with Swachh Bharat Mission-Gramin (SBM-G) or Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding, financial assistance of Rs. 12,000 is provided for construction of a toilet and a house is treated as complete only after the toilet has been constructed. In the first phase of "Housing for All by 2022", 1.0 crore houses are targeted for construction over a period of 3 years from 2016-17 to 2018-19 against which 69,12,897 PMAY-G houses have been completed, as reported by States/UTs on Awaassoft on 07.02.2019.

Also through convergence with MGNREGS, there is a provision of 90/95 person-

days of unskilled labour wage for construction of house, over and above the unit assistance.

A provision has also been made for providing LPG connection through convergence with Pradhan Mantri Ujjwala Yojana (PMUY) and providing electricity connection through convergence with Saubhagya Scheme.

To ensure quality construction of houses under PMAY-G, 49,534 candidates have been enrolled for Rural Mason Training programme out of which, 37,549 have been assessed and 30,999 masons certified as on 21st January, 2019.

A bouquet of choices of house designs has been made available to the beneficiaries through 108 identified house design typologies across 15 States taking into account climatic conditions, disaster-resilience, socio-cultural aspects, locally available material, etc.

(b) Ministry of Rural Development monitors the physical progress under PMAY-G regularly to ensure timely completion of houses. For effective evidence based monitoring following steps have been taken:-

- (i) Instead of multiple bank accounts at various levels in the State/UT, a single account at the State level, *i.e.* State Nodal Account (SNA), has been kept. Funds under PMAY-G are transferred directly to the beneficiary account from SNA through the PFMS-AwaasSoft platform.
- (ii) Performance monitoring is done through real time capture of progress using workflow enabled transactional data in AwaasSoft (MIS). The data generated from the transactions in AwaasSoft are collated as system generated reports for monitoring different pre-determined parameters of performance.
- (iii) A mobile based application- 'Awaas App', which has both off-line and on-line versions, empowers officials and citizens to capture and upload geo-tagged, time and date stamped photographs of the house at various stages of construction thereby reducing time lags in verification.
- (iv) Programme Management Units (PMU) have been put in place for timely and effective implementation and to review progress regularly at State and Sub-State level.
- (v) Implementation of PMAY-G is reviewed in Performance Review Committee (PRC) meetings on quarterly basis, through Common Review Missions, regular State Coordinating Officers' meetings, Area Officer's visits and National Level Monitors' visits.

Unstarred Questions

(c) and (d) Based on evidence based monitoring of programme implementation and feedback received thereon, advisories are issued to States/UTs from time to time to provide policy directives to States/UTs.

MGNREGA funds for Madhya Pradesh

872. SHRI RAJMANI PATEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total amount allocated by the Central Government under the Mahatma Gandhi National Rural Employment Guarantee Programme to the State of Madhya Pradesh in last three years;

(b) the number of beneficiaries under MGNREGA in the State, district-wise; and

(c) the funds likely to be advanced to the State Government during the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 is a demand driven wage employment Scheme, hence no State/UT-wise allocation of fund is made. The details of Central fund released to Madhya Pradesh under the MGNREGA during the last three financial years are given below:-

| | | | (₹ in crore) |
|-----------------------|---------|---------|--------------|
| Financial Year | 2015-16 | 2016-17 | 2017-18 |
| Central fund released | 2367.32 | 3448.92 | 3777.70 |

(b) and (c) District-wise details of employment provided to households to Madhya Pradesh under the MGNREGA during the last three financial years are given in the Statement (*See* below). The Ministry releases funds to the States/UTs based on the basis of the agreed to Labour Budget, opening balance, pending liabilities of the previous financial year, if any, and overall performance. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work.